

आयकर अपीलिय अधिकरण, 'ए' न्यायपीठ, चेन्नई।
IN THE INCOME TAX APPELLATE TRIBUNAL
'A' BENCH: CHENNAI

श्री वी दुर्गा राव, न्यायिक सदस्य एवं श्री जी मंजून आण लेखक सदस्य के समक्ष
BEFORE SHRI V. DURGA RAO, JUDICIAL MEMBER AND
SHRI G. MANJUNATHA, ACCOUNTANT MEMBER

आयकर अपील सं./ITA No.3214/Chny/2018
निर्धारण वर्ष /Assessment Year: 2009-10

The Asst. Commissioner of
Income Tax,
Non Corporate Circle-15,
Chennai.

M/s. Pleasant Health Care,
15/15A 3rd Cross Street,
Nehru Nagar, Kottivakkam,
Chennai – 600 041.
[PAN: AAHFP 5277H]

(अपीलार्थी/**Appellant**)

(प्रत्यर्थी/**Respondent**)

अपीलार्थी की ओर से/ Appellant by
प्रत्यर्थी की ओर से /Respondent by

: Mr. S. Sridhar, Advocate
: Mr. ARV Sreenivasan, Addl. CIT

सुनवाई की तारीख/Date of Hearing

: 06.10.2021

घोषणा की तारीख /Date of Pronouncement

: 08.10.2021

आदेश / ORDER

Per V. Durga Rao, Judicial Member:

This appeal filed by the Revenue is directed against the order of the learned Commissioner of Income Tax (Appeals)-15, Chennai in I.T.A Nos.330 & 329/2016-17/CIT(A)-15 dated 27.08.2018 relevant to the Assessment Year 2009-10.

2. When this appeal is taken up for hearing, the Id. Departmental Representative has submitted that the Ld. CIT(A) has passed a common order for Assessment Years 2009-10 and 2010-11. The Department has filed only single appeal and the Registry of ITAT objected for that. He further submitted that subsequently, the Department has filed two appeals and both are separately numbered and submitted that this appeal may be treated as infructuous.
3. On the other hand, the Id. Authorized Representative has not raised any objection.
4. We have heard both the sides and find that in view of the submissions made by the Ld. D.R, this appeal becomes infructuous and the same is dismissed. Thus, the appeal filed by the Revenue is dismissed.
5. In the result, the appeal filed by the Revenue is dismissed.

Order pronounced on 08th October, 2021 in Chennai.

Sd/-
(श्री जी मंजूनअड)
(G. MANJUNATHA)

लेखकसदस्य/**ACCOUNTANT MEMBER**

Sd/-
(वी दुर्गराव)
(V. DURGA RAO)

न्यायिक सदस्य/**JUDICIAL MEMBER**

चेन्नई/Chennai, दिनांक/Dated: 08th October, 2021.

EDN/-

आदेश की प्रतिलिपि अग्रेषित/**Copy to:**

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त (अपील)/CIT(A)
4. आयकर आयुक्त/CIT
5. विभागीय प्रतिनिधि/DR
6. गार्ड फाईल/GF